

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 18.07.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 3057 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Pushkar Dutt Bansal Vs. J.C. Flowers Asset Reconstruction Pvt. Ltd. & Ors.	Jaiveer kant
2.	I.A. No. 3051 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Mudhit Madanlal Gupta Vs. Supreme Constructions and Developers Pvt. Ltd.	Kanishk Ahuja
3.	I.A. No. 3061 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Ravi Midha Vs. K V Developers Pvt. Ltd. & Ors.	Simran
4.	I.A. No. 3050 of 2023 in Comp. App. (AT) No. ___ of 2023	Indiabulls Real Estate Ltd. & Ors. Vs. Department of Income Tax	Vaibhav Sharma
5.	I.A. No. 3058 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Anoop Road Carriers Vs. Ashish Arjunkumar Rathi	Anuj P Agarwala
6.	I.A. No. 3085 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 489 of 2021	Piramal Capital & Housing Finance Ltd. Vs. Suranan Construction (Chembur) & Anr.	Yash Anand
7.	I.A. No. 3048 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Amit Sangal Proprietor of M/S. Nitin Plastic Vs. Kairav Anil Trivedi IRP/RP of M/S Prince MFG Industries Pvt. Ltd. & Anr.	Anuj Kumar

<b>8.</b>	I.A. No. 3076 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Anchor Leasing Pvt. Ltd. Vs. Sejal Realty Infrastructure Ltd.	Aman Varma
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**By order**  
**-sd/-**  
**Assistant Registrar**